

1	2	3	4	5
	<p>purchased plots from the allottees of the plots under 20-Points Programme in Delhi;</p> <p>(d) whether water and electricity connections have been provided to the people who purchased plots from the Jhuggi Jhonpri dwellers who were allotted plots in Delhi;</p> <p>(e) the action taken to get the Government land in Anant Ram Dairy vacated from the encroachers; and</p> <p>(f) if so, by when and if not, the reasons therefor ?</p>		<p>who are in possession of allotment letter against a particular jhuggi and under the 20-Point Programme. No electric meter is provided to a Jhuggi dweller who is not in possession of allotment slip from the land owning agency.</p> <p>(e) &amp; (f) There is a writ petition pending in the High Court in this regard. The Hon. Court has been informed that Govt. has decided that possession of all acquired land in the area barring those cases where stay orders granted by the Courts shall be taken over by the CPWD immediately along with the illegal structures thereon as is where is basis.</p>	

#### Losses by Air India

358. SHRIMATI JAYANTI PATNAIK : Will the Minister of CIVIL AVIATION be pleased to state :

- whether Air India is running at losses;
- if so, since when and the total losses sustained by Air India during the last three years;
- whether any new strategy is being proposed by Air India to reduce the losses; and
- if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir. Air India Limited has been incurring losses since 1995-96. Details are given as under :-

Year	Loss (Rs. in crores)
1995-96	271.84
1996-97	296.94
1997-98 (Provisional)	280.43

(c) and (d) Air India has taken following steps to reduce losses :-

- Network Rationalisation and consolidation.
- Product upgradation.
- Improvement in on-time performance.

- Creation of Independent cost/profit centres.

Government have constituted a committee of experts under the Chairmanship of Dr. Vijay Kelkar, Chairman, Tariff Commission to undertake a comprehensive examination of the reasons for the losses incurred by the Air India and to suggest strategies for turning around the company.

[Translation]

#### Development of Railway Station

359. SHRI JOGENDRA KAWADE: Will the Minister of RAILWAYS be pleased to state :

(a) whether the development of Nagpur Railway Station in Maharashtra (Central Railway) is being hampered due to non-removal of poultry farms and other encroachments from the land of railway station; and

(b) if so, the steps taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

- Does not arise.

#### Linking of Hastinapur with Rail Line

360. SHRI AMAR PAL SINGH : Will the Minister of RAILWAYS be pleased to state :